

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.14589 of 2021

In Re : Deaths of Sanitation Workers ***Petitioner***
Ms. Pami Rath, Amicus Curiae

-versus-

Chief Secretary and others ***Opposite Parties***
Mr.P.K. Muduli, AGA
Mr. P. Mohanty, Advocate
Mr. B.P. Pradhan, Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH

Order No.

ORDER
30.08.2022

14. 1. The Court is informed that Mr. B.P. Tripathy, learned Amicus Curiae has suffered a bereavement.
2. List on 29th September, 2022.

(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge